GOVERNMENT OF TRIPURA GENERAL ADMINISTRATION (P & T) DEPARTMENT

No.F. 2(6)/GA (P&T)/2015/

Dated, Agartala, The, 17th June, 2020

MEMORANDUM

In order to contain the rapid spread of COVID-19 pandemic, the District Administration may require a good number of officers/ officials at field level for effective running of the administration.

- 2. As per section-65 (1) (a) of the Disaster Management Act, 2005, the District Administration, if felt necessary may requisition any resources with any authorities or person for the purpose of prompt response.
- 3. Therefore, the DM & Collectors may requisition any number of officers/ officials from any Govt. Deptts/ Organizations as per requirement to combat COVID-19.
- 4. Hence, the DM & Collectors are requested to follow the above provisions in order to control spread of COVID-19 in the State of Tripura.

(L. H. Darlong)
Pr. Secretary
Govt. of Tripura

To

1. All Heads of Deptt- Tripura for information

2. All CEOs/ EOs of PSUs/ Boards/ Autonomous Bodies-Tripura

3. The DM & Collector- North, Dharmanagar / Unakoti, Kailashahar / Dhalai, Ambassa / Khowai District, Khowai /West, Agartala / Sepahijala, Bishramganj / Gomti ,Udaipur / South, Belonia

Copy to:-

1. The PS to the Chief Secretary, Tripura for kind information of the Chief Secretary.

2. The PS to the Addl. Chief Secretary, Health for kind information of the ACS.

No.

Pr. Secretary
Govt. of Tripura